

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1915
ANSWERED ON:10.08.2006
AIRLINES FACILITATION COMMITTEE .
Rajendran Shri P.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has recently constituted any Airlines Facilitation Committee;
- (b) if so, the details thereof; and
- (c) the details of the powers vested with this Committee and the areas come under its purview?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a):- Yes, Sir.

(b):- With the establishment and growth of several scheduled domestic airlines, a requirement was felt to have an institutionalized arrangement to provide a platform for exchange of views between all Government agencies and the airlines on a regular basis. The Government has therefore decided to constitute an " Airlines Facilitation Committee" comprising officials of Ministry of Civil Aviation, AAI, DGCA, BCAS, CISF, Indian Meteorological Department and representatives of the Domestic Scheduled Airlines.

(c):- The Committee shall deliberate and suggest measures to be taken by the Government on-

- (i) Issues pertaining to pilots, engineers, technicians etc. including the issues of engaging foreign pilots,
- (ii) Airworthiness examination of aircraft,
- (iii) Airport issues including security issues,
- (iv) Preparation of airlines for landing during fog period,
- (v) North East Operations and issues pertaining to Route Dispersal Guidelines,
- (vi) Rationalization of schedules,
- (vii) International Conventions and Protocol,
- (viii) Redressal of passenger complaints,(ix) Any other relevant issue.